

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3158
ANSWERED ON:09.12.2009
IDENTIFICATION OF SENSITIVE POSTS
Jagannath Dr. M.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has issued any instructions to identify sensitive posts in various Ministries/Departments of the Union Government;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether all Ministries/Departments of the Union Government have identified these sensitive posts pursuant to the said instructions;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the number of organizations yet to comply with the circular and the action taken by the CVC in this regard; and
- (f) the time by which the instructions of the CVC will be complied?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): Yes, Sir. The Commission has issued instructions to the organizations under its advisory jurisdiction regarding rotation of officials working in sensitive posts. As per the instructions, the organizations were to identify the sensitive posts and effect rotational transfer on these posts every 2 or 3 years to avoid development of vested interest by the people working on these posts.

(c) to (f): The Commission has so far received response from 223 Ministries/Departments /organizations. Identification of sensitive posts pursuant to the circular issued by the Commission is an ongoing process and the Commission has asked the CVOs of the organizations to ensure implementation of Commission's guidelines in its spirit.